

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.254/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M

Name of the Company	Sanjay Kariwala & Ors.-Vs-Kariwala Designers Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mr. Rabnanku Banerji, Sr ADV
 2) Ms. Swapna Choudhary, ADV
 3) Mr. Siddhartha Sharma, ADV
 4) Ms. Namrati Basu, ADV

for
respondents
19/12/17

1. MR. NIRMALYA DASGUPTA, ADV.
 2. MR. SHAUNAK MITRA, ADV.
 3. MS. PRITHA BASU, ADV.
 4. MR. ROSHAN SENGUPTA, ADV.

for petitioners

Present
19/12/17

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Ld. Counsel for the respondents made a request for time for filing reply. Prayer is allowed subject to payment of Rs. 10,000/- which may be paid to Prime Minister National Relief Fund. Reply may be filed within 15 days with a copy in advance to the opposite parties and thereafter rejoinder, if any, may be filed within 15 days with a copy in advance to the opposite parties.

List it on 06/02/2018 for hearing.

Interim order passed earlier shall remain effective till next date of hearing.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)